

POST-OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

GOOD VALUE IRRIGATION LIMITED

Registered Office: 3rd Floor, Industrial Assurance Building, Churchgate, Mumbai- 400020
Tel. No. +91- 022-22820663; E-mail: goodvalueirrigationltd@gmail.com; Website: www.gvil.co.in
CIN: L74999MH1993PLC074167

IN TERMS OF REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND SUBSEQUENT AMENDMENTS THEREOF.

This Post Offer Advertisement is being issued by Kunvarji Finstock Private Limited ("Manager to the Offer") on behalf of Rahul Anandrao Bhargav ("Acquirer") in connection with the Open Offer made by the Acquirer to acquire 46,28,390 Equity Shares having a Face Value of Rs. 10.00/- each ("Equity Shares") of the Target Company at Rs. 0.10/- (Rupee Ten Paise Only) per Equity Share, representing 26.00% of the Equity Share Capital of the Target Company ("Offer"), in compliance with Regulation 18 (12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereof. The Detailed Public Statement ("DPS") with respect to the aforementioned Open Offer was made on November 25, 2023, in Financial Express (English), Mumbai Lakshadeep (Marathi) and Jansatta (Hindi).

1.	Name of the Target Company	Good Value Irrigation Limited
2.	Name of the Acquirer:	Rahul Anandrao Bhargav
3.	Name of the Manager to the Offer:	Kunvarji Finstock Private Limited
4.	Name of the Registrar to the Offer	Purva Sharegistry (India) Private Limited
5.	Offer details	
	a.) Date of opening of the Offer	Wednesday (25/01/2023)
	b.) Date of closing of the Offer	Wednesday (08/02/2023)
6.	Date of completion of payment of consideration and communication of Rejection/Acceptance	Wednesday (22/02/2023)

Details of the Acquisition

Slr.	Particulars	Proposed in the Letter of Offer		Actuals	
1.	Offer Price (in Rs.)	Rs. 0.10/- (Rupees Ten Paise Only)		Rs. 0.10/- (Rupees Ten Paise Only)	
2.	The aggregate number of Shares tendered	46,28,390 Equity Shares		1,300 Equity Shares	
3.	The aggregate number of Shares accepted	46,28,390 Equity Shares		1,300 Equity Shares	
4.	Size of the offer (the number of Equity Shares multiplied by the Offer Price per Equity Share)	Rs. 4,62,839/- (Rupees Four Lakhs Sixty Two Thousand Eight Hundred and Thirty Nine Only)		Rs. 130/- (Rupees One Hundred and Thirty Only)	
5.	Shareholding of the Acquirer before Public Announcement				
	• Number	0		0	
	• % of Equity Share Capital	0.00%		0.00%	
6.	Shares agreed to be acquired by way of a Share Purchase Agreement ('SPA')				
	• Number	97,14,300		97,14,300	
	• % of Equity Share Capital	54.57%		54.57%	
7.	Shares acquired by way of Open Offer				
	• Number	46,28,390		1,300	
	• % of Equity Share Capital	26.00%		0.01%	
8.	Shares acquired after Detailed Public Statement ('DPS')				
	• Number	Nil		Nil	
	• % of Equity Share Capital	Nil		Nil	
	• Price of the Shares Acquired	Not Applicable		Not Applicable	
9.	Detail	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
	a) Pre & Post offer Shareholding of the Acquirer	0	0	97,15,600	54.58
b)	Post-offer shares held by existing Promoter /Promoter group	97,14,300	54.57	0	0
10.	Detail	Pre Offer		Post Offer	
		No. of Shares	% of Equity Share Capital	No. of Shares	% of Equity Share Capital
	Pre & Post offer Shareholding of the Public	80,87,200	45.43	80,85,900	45.42

The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dispatched on January 18, 2023 & January 20, 2023.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

	KUNVARJI FINSTOCK PRIVATE LIMITED Block B, First Floor, Siddhi Vinayak Towers, Off S. G. Highway Road, Mouje Makarba, Ahmedabad, Gujarat - 380051 SEBI Reg. No. : MB/INM000012564 Email Id : niraj.thakkar@kunvarji.com; Website: www.kunvarji.com Contact Person: Mr. Niraj Thakkar/ Mr. Ronak Dhruve Tel. No. : 079- 66669000
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For and on behalf of the Acquirer